

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 2320  
(To be answered on the 5<sup>th</sup> March 2020)**

**FRESH PROPOSAL TO SALE AIR INDIA**

**2320. SHRI VELUSAMY P.  
SHRI MANOJ TIWARI  
SHRI SHANMUGA SUNDARAM K.  
SHRI CHIRAG PASWAN**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether the Government is preparing a fresh proposal to sell Air India now after failing to attract reputed bidders/no bidders of Air India and if so, the details thereof;
- (b) the time by which the final/fresh proposal is likely to be completed for sale;
- (c) whether Air India has suffered huge loss and if so, the details of accumulated loss thereof; and
- (d) whether pilots, cabin crew and the ground staff are not being paid salary by the Airlines and if so, the current status thereof?

**ANSWER**

**Minister of State (IC) in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)**

**(Shri Hardeep Singh Puri)**

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- (a) and (b): The Government is committed to the disinvestment of Air India and has issued a Preliminary Information Memorandum (PIM) inviting Expression of Interest for sale of 100% equity share capital of Air India Limited (AIL) including AIL's 100% shareholding in the Air India Express Limited (AIXL) and 50% shareholding in Air India SATS Airport Services Private Limited (AISATS) on 27.01.2020. Corrigendums have been issued wherein time period upto 06.03.2020 has been given for submission of written queries on PIM and Share Purchase Agreement (SPA). Last date for release of response to queries on PIM (and SPA, if so provided by the GOI at its discretion) is 16.03.2020. The process has been divided into two stages. In the stage I, Expression of Interest will be submitted by Interested Bidders and they will be shortlisted based on Eligibility criteria and other terms mentioned in the Preliminary Information Memorandum (PIM). In the stage-II, shortlisted Interested Bidders will be provided with an Request for Proposal (RFP) and thereafter there will be a transparent bidding process.
- (c): The accumulated loss of Air India Limited as per the audited account of FY 2018-19 was Rs. 62,614.42 crore.
- (d): Salaries upto the month of January, 2020 have been paid to all employees of Air India Limited.